

M.R.Behera vs.NALCO

ADMISSION SL.NO.1

O.A.No.67/2016

Date-13.07.2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER(A)
HON'BLE SHRI S.K.PATTNAIK, MEMBER(J)

Heard Mr.S.B.Jena, learned counsel for the applicant and Mr.M.K.Mishra, learned senior counsel, assisted by Mr.D.K.Patnaik appearing on behalf of NALCO on the question of admission. During the course of hearing on admission, Mr.Jena sought permission of this Tribunal to withdraw this O.A. ^{of &} for the purpose filing representation before the competent authorities. In view of this, the O.A. is disposed of as withdrawn. No costs.


MEMBER(J)


R.C. MISRA
MEMBER(A)